

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3378  
ANSWERED ON:25.04.2012  
AVAILABILITY OF MACHINES  
Bali Ram Dr.

**Will the Minister of COAL be pleased to state:**

- (a) whether availability of machines in 2011-12 has been low vis-à-vis previous years leading to loss of crores of rupees to the nation in the form of coal production;
- (b) if so, the availability/utilization of various machines such as dragline, saw wheel, dozer and dumpers and the details of expenditure incurred on repair of machines/spare parts during the last three years, year-wise;
- (c) whether a number of officers/officials with one year or even less than one year service left are holding sensitive posts;
- (d) if so, the details of such officers/officials; and
- (e) the details of the steps being taken by the Government to remove such officers/officials from the sensitive posts?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): No Sir. The availability of machines during 2011-12 in CIL has not been low compared to previous year. There is improvement in the % availability in case of Dragline & Dumper whereas in case of Shovel, Dozer & Drill, it is same as that of previous year. The % availability of machines in 2011-12 compared to 2010-11 in CIL is as under:

Type of % Availability  
Machines 2011-12 2010-11

Dragline	79	78
Shovel	72	72
Dumper	67	66
Dozer	65	65
Drill	77	77

The year-wise details of expenditure incurred on repair of machines/spare parts in CIL/ subsidiary companies are being collected.

(c) to (e) : In CIL, there is no such rule that officers / officials having less than 01 year can not be posted in sensitive post. Normally, CIL management follows a policy in which officers who are holding sensitive positions and have completed 05 years service by March in a particular year, are transferred from one company to other (for intra company it is 3 years.). Non-executive cadre employees holding sensitive posts are rotated within the company on completion of three years as per the company's extant policy.